

on-going dissemination/demonstration programmes of non-conventional energy sources.

(ii) Village-Kolna (Chunar) has been selected under the Urjagram programme and the survey work has been completed.

(iii) Block-Narainpur has been selected under the Integrated Rural Energy Programme.

(c) Besides, the on-going dissemination programmes of biogas, improved chulha and solar thermal, which are sanctioned on a year basis, a 10 MW wind farm project has been received from the State Govt. for financial assistance. 10 numbers of micro hydel schemes have been recently approved as per provisions of the Small Hydro Power Development Programme of the Ministry of Non-Conventional Energy Sources.

#### Separate Banking and Economic Offences Division under CBI

703. SHRI SHIV PRATAP MISHRA : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to set up a separate division under CBI to deal with banking and economic offences; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA) : (a) and (b) A proposal to set up a separate division in the CBI to deal with banking and economic offences, is under consideration.

#### Resource Crunch in CBI

704. SHRI SHIV PRATAP MISHRA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that due to increasing workload, CBI is facing resource-crunch; and

(b) if so, the measures taken by Government to strengthen the organisation ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA) : (a) and (b) No, Sir. Adequate additional funds are placed at the disposal of Central Bureau of Investigation as and when it is considered justifiable owing to increase in its workload.

सरकारी सेवाओं में अनुसूचित जातियों/ अनुसूचित जनजातियों के पद

705. श्री अनन्त राम जायसवाल & श्री मोहिन्दर सिंह कल्याण :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकारी सेवाओं में अनुसूचित जातियों और अनुसूचित जनजातियों के लिए आरक्षित हज़ारों पद रिक्त पड़े हैं;

(ख) यदि हाँ, तो इन रिक्त पदों का विभाग-वार और श्रेणी-वार ब्यौरा क्या है;

(ग) प्रश्न-गत रिक्तियाँ अधिक से अधिक कितने समय से रिक्त पड़ी हुई हैं;

(घ) इन रिक्तियों को किस निश्चित अवधि तक भर दिया जाएगा;

(ङ) आरक्षित रिक्तियों को भरने के क्या नियम हैं और उनके उल्लंघन या अतिक्रमण के लिए क्या किसी दण्ड का भी प्रावधान है; और

(च) इतनी बड़ी संख्या में पदों के रिक्त पड़े रहने के कारण और परिस्थितियाँ क्या हैं और इसके लिए कौन जिम्मेदार है ?

कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय में राज्य मंत्री (श्रीमती भारगुड आल्वा) : (क) से (च) अनुसूचित जाति/ अनुसूचित जनजाति के उपयुक्त उम्मीदवार उपलब्ध न होने के कारण, इन जातियों के लिए आरक्षित बकाया रिक्तियाँ रिक्त पड़ी हुई हैं। मंत्रालयों/विभागों द्वारा परे प्रयास किए जा रहे हैं कि इन रिक्तियों को, जहाँ तक संभव हो सके शीघ्र ही भर लिया जाए। वर्ष 1989 में ऐसे आदर्श

जारी किए गए थे जिनमें सीधी भर्ती में आरक्षित रिक्तियों के अन्तारक्षण पर रोक लगा दी गई थी। इन बकाया रिक्तियों को भरने के लिए 1989 से विशेष भर्ती अभियान भी आरम्भ किए जाते रहे हैं। विशेष भर्ती अभियान 1991-92 से संबंधित एक अनुपत्र में दिया गया है। [इन्हें लिए परिशिष्ट 165, अनुपत्र संख्या 10]

इन रिक्तियों को भरने के लिए भर्ती प्रणाली संबंधित सेवा नियमों/भर्ती नियमों में दी गई है। जहां तक आरक्षित रिक्तियों का संबंध है, समय-समय पर ऐसे अनूदेश जारी किए जाते रहे हैं जिनमें इन पदों को भरने के लिए क्रियाविधि निर्धारित की गई होती है। सभी मंत्रालयों/विभागों को ये अनूदेश जारी किए गए हैं कि वे इस क्रिया विधि का कड़ाई से पालन करें।

#### IAS, IPS and other Members of All India Services

706. DR. SHRIKANT RAMACHANDRA JICHKAR : Will the PRIME MINISTER be pleased to state :

(a) the number of I.A.S., I.P.S. and other members of the All India Services, Service-wise, in India as on 31st March, 1992;

(b) whether Government propose to enhance their age of retirement, considering the expansion of work in India and their experience; and

(c) the total amount of expenditure annually incurred on their emoluments?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI MATI MARGARET ALVA) : (a) The number of I.A.S., I.P.S. and Indian Forest Service Officers is 4900, 2327 and 2330 respectively as on 31-3-92.

(b) No, Sir.

(c) It is not centrally maintained.

#### Officers' Relatives in Foreign Banks

707. SHRI MENTAY PADMANABHAM : Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn to the news item published in the Economic Times of Delhi dated 21st July, 1992 under caption "Secretaries asked to give names of Kin in Foreign Banks";

(b) whether it is a fact that Government had written a letter seeking information from Secretaries, Additional Secretaries and Joint Secretaries about their family members being employed in the Foreign banks;

(c) how many of them have responded so far; and

(d) what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI MATI MARGARET ALVA) : (a) and (b) Yes, Sir.

(c) 29 officers of the above level have given information about employment of their family members in foreign banks.

(d) The information is enclosed at Annexure.

[See Appendix CLXV, Annexure No. 11.]

#### Modification in the Family Pension Rules

708. SHRI ANANTRAY DEVSHANKER DAVE : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to amend the family pension rules;

(b) whether, according to present rules the first nominee of the pensioner gets very less pension i.e. @ 30 per cent of the last pay drawn;

(c) whether it is a fact that the widow of a pensioner finds it difficult to maintain her household establishment with 30 per cent of Pension; and